## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1717
ANSWERED ON:04.08.2010
UNAPPROVED TECHNICAL INSTITUTES
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of the technical educational institutions in each State which do not have the approval of All India Council for Technical Education (AICTE);
- (b) whether information about such institutions is published by the AICTE for the benefit of the students community;
- (c) if so, the details thereof; and
- (d) the action taken/proposed to be taken to ensure that the students receive quality education and are not misled?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

- (a) As per the information furnished by the All India Council for Technical Education (AICTE), 134 institutions are running technical programmes without the approval of AICTE and 67 institutions are running technical programmes with foreign collaboration without approval of AICTE.
- (b) to (d): AICTE has posted the list of unapproved institutions in its website, www.aicte-india.org for information of general public and students. The Council has been issuing Show Cause Notices individually to the institutions imparting technical education without approval of the AICTE advising them either to seek AICTE approval or discontinue such unapproved courses immediately. The Council have also been issuing Public Notices about the mandatory requirement of obtaining AICTE approval by the institutions conducting unapproved technical courses. The students have also been cautioned through Public Notices in various newspapers and displayed on AICTE website regarding the unapproved institutions imparting technical courses.